

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CRI-18-2020
IN
WPCR-67-2020**

Mrs. Sangeeta Babu Mole ... Applicant.

Versus

State of Goa and Ors. ... Respondents.

Ms. H. Gopi holding for Shri G. Teles, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Addl. Public Prosecutor on behalf of the Respondent Nos.1 and 2.

Shri Deepak Gaonkar, Advocate for the Respondent Nos.3 and 4.

Coram : Nutan D. Sardessai. J.

Dated : 3rd August, 2020.

P.C.:

Shri Deepak Gaonkar, learned Advocate undertakes to furnish a copy of the reply within a week.

2. Stands over for hearing on 17.08.2020.

Nutan D. Sardessai, J.

MF/-